

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 18.01.2022 (TUESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 700 of 2021	Amit Goel Vs. Piyush Shelters India Pvt. Ltd. Through Resolution Professional & Ors. With	Sanchit Garga	Babita Jain-R1 Sumit Shukla-R3-5 Swamit D Gupta-RP Naveen Kr. Gupta Sanjeev Panda
2.	Comp. App. (AT) (Ins) No. 761 of 2021	Harjeet Kaur Vs. Swami Deen Gupta & Ors. With	Prateek Vats	Babita Jain-R1 Sumit Shukla-R3-5 Swamit D.Gupta-RP Naveen Kr. Gupta Sanjeev Panda
3.	Comp. App. (AT) (Ins) No. 925 of 2021	Shri Bala Pareek & Ors. Vs. Swami Deen Gupta & Anr.	Lalit Mohan	Babita Jain-R1 Sumit Shukla-R2
4.	Comp. App. (AT) (Ins) No. 997 of 2021	BDR Builders and Developers Pvt. Ltd. & Ors. Vs. Mohan Lal Jain Liquidator, Kaliber Associates Pvt. Ltd. & Anr.	Ankit Sharma	Anirban Bhattacharya Dhruv Sachdeva

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By order of Hon'ble Chairperson
-sd/-
Registrar